

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-105
IB-143/ND/2020
New IA (Liq)-2/2024

IN THE MATTER OF:

Mr. Udaivir Singh

....Applicant

Vs.

M/s. Keep in Touch Clothing Pvt. Ltd. & Anr.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 16.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli & Adv.
Kashish Rehan

ORDER

New IA (Liq)-2/2024:-

This is an application filed by the Resolution Professional under Section 33(2) of IBC,2016 seeking liquidation of the Corporate Debtor. Heard the submissions made by the Ld. Counsel on behalf of the Resolution Professional. Issue notice to the Suspended Management of the Corporate Debtor for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **21.03.2024**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)